

ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

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ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

ROLLER MILLS WHEAT PRODUCTS (EX-MILL) PRICE CONTROL ORDER, 1969

1. Short title, extent and commencement :-

(1) This Order may be called the Roller Mills Wheat Products (Ex-Mill) Price Control Order, 1969.

1 [(2) It extends to the States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, and West Bengal and the Union Territories of Goa, Daman and Diu and Chandigarh.]

(3) It shall come into force on the 4th May, 1969.

1. Subs. by G.S.R. 490(E), dated the 7th November, 1973.

2. Definitions :-

In this Order, unless the context otherwise requires,-

(a) "roller mill" means a flour mill in which disintegration of wheat is done by grooved steel or iron rollers worked by power;

(b) "wheat products" means suji (or rawa), maida, wholemeal atta, resultant atta, or bran, produced in a roller mill.

3. Maximum ex-mill prices of wheat products :-

(1) No owner or other person in charge of a roller mill shall sell, or offer for sale, ex-mill, any of the wheat products specified in column (1) of Table I annexed to this Order, at a price exceeding the price specified in the corresponding entry in columns (2), (3), ¹[4, ²(5), (6), (7) or (8)] thereof in respect of the States or Union territories mentioned therein.

(2) For the purposes of sub-clause (1), the prices specified are-

(i) exclusive of the pro rata amount of octroi or terminal tax, if any, paid by the Mill in respect of wheat used in the manufacture of the wheat product;

(ii) exclusive of any purchase tax or sales tax ³ [or duty of excise] paid or payable by the mill, in respect of the wheat used in the manufacture of any wheat product, or in respect of any wheat product;

(iii) for the net weight (inclusive of the cost of the bag), but where such wheat products are sold in cloth bags in quantities of 40 kilograms net, 20 kilograms net, 10 kilograms net and 5 kilograms net, a sum of 70 paise, 37 paise, 19 paise and 10 paise, respectively towards the cost of the cloth bags may be charged in addition to the said prices.

(1)	\	\	\	\	(2)	\	\	(3)	\	\	(4)																
\	\	\	1 Kg	2 Kg	1 Kg	2 Kg	\	1 Kg	2 Kg	\	\	\	Rs	Rs	Rs.	Rs	\	Rs.	Rs								
Suji or rava	1.70	3.39	1.69	3.37	1.72	3.42	Maida	1.68	3.35	1.66	3.31	1.67	3.32	Wholemeal	1.37	2.72	1.37	2.72	1.43	2.84	Resultant	1.30	2.59	1.31	2.61	1.31	2.61

\	\	\	\	(5)	\	\	(6)	\	\	(7)																	
Suji or rava	1.70	3.39	1.70	3.39	1.68	3.35	Maida	1.66	3.31	1.68	3.35	1.65	3.29	Wholemeal	1.37	2.72	1.37	2.72	1.37	2.72	Resultant	1.30	2.59	1.31	2.60	1.31	2.61

\	\	\	\	(8)							
Suji or rava	1.67	3.33	Maida	1.65	3.29	Wholemeal	1.37	2.72	Resultant	1.30	2.59

1. Subs. by G.S.R. 176 (E), dated the 13th April, 1974
2. Subs by G.S.R. 176 (E) dated the 13th Aprail, 1974.